

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Dated: 29.02.2020**

**NOTICE**

Take notice that the following matter listed on 02.03.2020 in the Court – III will not be taken up. The next date of hearing will be notified later.

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
<b>1.</b>	Comp. App. (AT) (Ins) No. 1380 of 2019 <b>Part Heard</b>	Amit Katyal Vs. Meera Ahuja & Anr.	Bina Gupta	Lokesh Bhola-R1 to R3 Jugraj Singh Bedi-IRP

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By Order

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Registrar